NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA (CAA) No.49/ BB/ 2017	(- 0	Admission	230/ 232	Brigade Enterprises Ltd. & Others

NO.	& PHONE NUMBER
L	Tycella
	J. Sagar Descroles
	9663309318

NAME (IN CAPITAL)

SL.

SIGNATURE

REPRESENTATION TO WHOM

Applicants Typelti

Counsel for petitioner is present. She has filed the consent affidavits and also the synopsis.

List it for consideration on 07.08.2017.

MEMBER (J)

MEMBER (T)